



Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
DIRECTORATE GENERAL OF FOREIGN TRADE

Index & Agenda

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Meeting No - NC/7/MEET/April/2022-23/8  
Meeting Date - 06/09/2022

Meeting Index of Norms Committee - 7 Plastic / Rubber Items

THE CHAIRMANSHIP OF  
SHRI HARDEEP SINGH, ADDL. DGFT

Meeting No. 8/87ALC1/2022-23 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 06/09/2022, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following members were attending the Meeting:

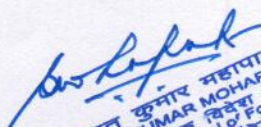
- 1) Shri S.K. Mohapatra, DDG
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Nand Lal, Consultant, DPIIT
- 5) Smt. Geeta Verma, ASO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

Manual Cases

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The Committee approved the minutes of Norms Committee -VII Meeting No. 8/87 dated 06/09/2022 since uploaded on DGFT website.

  
सुहृत् कुमार मोहापात्र  
SUHRUT KUMAR MOHAPATRA  
उप महाप्रदेशीय निदेश अधिकारी  
Deputy Director General of Foreign Trade  
निदेशीय विभाग, भारत सरकार  
Directorate General of Foreign Trade  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



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|-------------------------------------------------------------|---------------------------------------------|------------------------------------------------------------------------------------------------------|----------|
| Case No. <b>A-311</b><br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. NAVRATAN<br>SPECIALTY<br>CHEMICALS LLP | HQ. F.No 01/87/050/00370/AM17<br>RAF. No. 08/24/040/00085/AM17<br>AA No. 0810138106 Dated:06.06.2016 | Deferred |
|-------------------------------------------------------------|---------------------------------------------|------------------------------------------------------------------------------------------------------|----------|

Subject: Subject: Fixation of Input Output Norms in respect of Advance Authorisation No. 0810138106 Dated:06.06.2016.

Decision:-The committee considered the case as per agenda and noted that the firm did not appear for the personal hearing. Hence, the committee decided to defer the case.

|                                                             |                                             |                                                                                                      |          |
|-------------------------------------------------------------|---------------------------------------------|------------------------------------------------------------------------------------------------------|----------|
| Case No. <b>A-312</b><br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. NAVRATAN<br>SPECIALTY<br>CHEMICALS LLP | HQ. F.No 01/87/050/00039/AM18<br>RAF. No 08/24/040/00412/AM17<br>AA No. 0810139672 Dated: 07.02.2017 | Deferred |
|-------------------------------------------------------------|---------------------------------------------|------------------------------------------------------------------------------------------------------|----------|

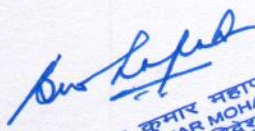
Subject: Subject: Fixation of Input Output Norms in respect of Advance Authorisation No. 0810139672 Dated: 07.02.2017

Decision:-The committee considered the case as per agenda and noted that the firm did not appear for the personal hearing. Hence, the committee decided to defer the case.

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|-------------------------------------------------------------|---------------------------------------------|-------------------------------------------------------------------------------------------------------|----------|
| Case No. <b>A-313</b><br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. NAVRATAN<br>SPECIALTY<br>CHEMICALS LLP | HQ. F.No 01/87/050/00038/AM18<br>RAF. No. 08/24/040/00411/AM17<br>AA No. 0810139670 Dated: 07.02.2017 | Deferred |
|-------------------------------------------------------------|---------------------------------------------|-------------------------------------------------------------------------------------------------------|----------|

Subject: Fixation of Input Output Norms in respect of Advance Authorisation No. 0810139670 Dated: 07.02.2017.

Decision:-The committee considered the case as per agenda and noted that the firm did not appear for the personal hearing. Hence, the committee decided to defer the case.

  
सुह्रत कुमार मोहापात्र  
SUHRUT KUMAR MOHAPATRA  
उप महानिदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



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|-------------------------------------------------------------|---------------------------------|---------------------------------------------------------------------------------------------------------|----------|
| Case No. <b>A-314</b><br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. MPD Industries<br>Pvt. Ltd | HQ. F.No 01/87/171/07/AM-22-23<br>RAF. No. 56/24/040/00033/AM-19<br>AA No. 5610005573 Dated: 12.02.2019 | Approved |
|-------------------------------------------------------------|---------------------------------|---------------------------------------------------------------------------------------------------------|----------|

Subject: Request for Ratification of Norms.

**Decision:** The committee considered the case as per agenda and decided to ratify the norms as applied as under.

| S.No. | Export Item                                          | Quantity         | Import Item                        | Quantity     |
|-------|------------------------------------------------------|------------------|------------------------------------|--------------|
| 1.    | REACTIVE<br>POLYAMIDE RESIN<br>(100% Resin content ) | 240000.000<br>Kg | 1.DIMER ACID                       | 156000.000Kg |
|       |                                                      |                  | 2.TETRAETHYLENE<br>PENTAMINE(TEPA) | 48000.000Kg  |
|       |                                                      |                  | 3. DIETHYLENE<br>TRIAMINE (DETA    | 48000.000Kg  |

RA may take consequential action as per Policy / Procedures.

|                                                             |                                      |                                                                                                               |          |
|-------------------------------------------------------------|--------------------------------------|---------------------------------------------------------------------------------------------------------------|----------|
| Case No. <b>A-315</b><br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. Gujrat Fluoro<br>Chemicals Ltd. | HQ. F.No 08/87/50/280/AM-22/23/DES-<br>VII<br>RAF. No 34/24/40/00308/AM-18<br>AA No. 3410043284 dt.14.06.2017 | Approved |
|-------------------------------------------------------------|--------------------------------------|---------------------------------------------------------------------------------------------------------------|----------|

**Subject:** Correction in typographical error in norms fixed.

**Decision:** The committee considered the case as per agenda and decided to amend the typographical error as under.

| Export Item | From                                                    | To                                                         |
|-------------|---------------------------------------------------------|------------------------------------------------------------|
|             | POLYTERAFLUOROETHYLENE<br>(DISPERSION GRADE) MGN Series | POLYTERAFLUOROETHYLENE<br>(DISPERSION GRADE) GN<br>Series. |

RA may take consequential action as per Policy / Procedures.

*Suhrut Kumar Mohapatra*  
**SUHRUT KUMAR MOHAPATRA**  
 Deputy Director General of Foreign Trade  
 Directorate General of Foreign Trade  
 Directorate General of Foreign Trade  
 Ministry of Commerce  
 Udyog Bhawan, New Delhi



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|--------------------------------------------------------------|----------------------------------------|----------------------------------------------------------------------------------------------|----------|
| Case No. <b>A- 316</b><br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. . Gujrat Fluoro<br>Chemicals Ltd. | HQ. F.No 01/87/50/282/AM18<br>RAF. No 34/24/40/00090/AM18<br>AA No. 3410043324 dt.05.07.2017 | Approved |
|--------------------------------------------------------------|----------------------------------------|----------------------------------------------------------------------------------------------|----------|

**Subject:** Correction in typographical error in norms fixed.

**Decision:** The committee considered the case as per agenda and decided to amend the typographical error as under

| Export Item | From                                                    | To                                                        |
|-------------|---------------------------------------------------------|-----------------------------------------------------------|
|             | POLYTERAFLUOROETHYLENE<br>(DISPERSION GRADE) MGN Series | POLYTERAFLUOROETHYLENE<br>(DISPESION GRADE) GN<br>Series. |

RA may take consequential action as per Policy / Procedures.

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|-------------------------------------------------------------|-----------------------------------------------|-------------------------------------------------------------------------------------------------------|----------|
| Case No. <b>A-317</b><br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. MEH INDIA<br>OVERSEAS PRIVATE<br>LIMITED | HQ. F.No<br>HQRNORMAPPLY00116659AM22<br>RAF. No. 05AA04028266AM22<br>AA No. 0511003181 dt. 17-06-2021 | Deferred |
|-------------------------------------------------------------|-----------------------------------------------|-------------------------------------------------------------------------------------------------------|----------|

**Subject:** Recalculation of Fixation and wastage allowed by Norm Committee in Meeting No. NC/7/MEET/May/202223/ Dated 12.05.2022.

**Decision:-** The committee considered the case as per agenda in the presence of Technical Expert and decided to call for information and defer the case.

1. Size, Specification, thickness of Export item and Import item.
2. No of Tiles of 2"x 2" and No of Tiles of 2"x 4" to be exported.
3. Wastage Calculation sheet on area basis.
4. Commercial value of wastage Generated with invoice.

*(Signature)*  
सुहृत् कुमार मोहापात्रा  
SUHRUT KUMAR MOHAPATRA  
उप महानिदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



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|-------------------------------------------------------|-------------------------------------|-------------------------------------------------------------------------------------------------------|----------|
| Case No. A- 318<br>NC No.8/22-23<br>Dated: 06.09.2022 | M/s. POLYMER<br>TECHNOLOGY<br>GROUP | HQ. F.No<br>HQRNORMAPPLY00131311AM22<br>RAF. No. 05AA04048473AM22<br>AA No. 0511003456 dt. 05/07/2021 | Deferred |
|-------------------------------------------------------|-------------------------------------|-------------------------------------------------------------------------------------------------------|----------|

Subject: Request for Re-consideration of Ad-hoc norms of Advance Authorization No. 0511003456 dt. 05/07/2021.

Decision:- The committee considered the case as per agenda in the presence of Technical Expert and decided to defer the case.

*[Signature]*  
 सुप्रसन्न मुखपात्र  
 SUHRUDDHAN MUKHAPATRA  
 उप महानिदेशक विदेश व्यापार  
 Deputy Director General of Foreign Trade  
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